

Present:

**Sri S.K. Kabra
Addl. District Judge (FTC)
Dibrugarh.**

Money Execution(Arb.) Case No. 20 of 2021

Order

29.04.2022

A petition bearing No. 392/2022 is filed on behalf of D.H. stating that the dispute is settled between the parties. Accordingly, it is prayed that necessary order may be passed.

Considering the fact that the Decree stands satisfied, the present execution case is disposed of.



Addl. District Judge, (FTC)
Dibrugarh